

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 948 OF 2019 IN
DFR NO. 904 OF 2018**

Dated: 14th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Rajdhani Power Limited & Anr.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Divya Anand
Mr. Kartik Anand

Counsel for the Respondent (s) :

ORDER

Issue notice to Respondents on IA No. 948 of 2019 and main appeal,
returnable on 09.07.2019. Dasti, in addition, is permitted.

List the matter on **09.07.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**